

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:3028  
ANSWERED ON:15.03.2011  
DEPLOYMENT OF CPF  
Sharma Shri Madan Lal

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government has deployed Central Para-military Forces (CPF) personnel in various States to counter internal disturbances, terrorists and naxalite activities;
- (b) if so, the total number of such personnel deployed during each of the last three years and the current year, State-wise and force-wise;
- (c) whether there exists an imbalance in the deployment of CPF in various States embattling internal security threats including terrorism and naxalism;
- (d) if so, the reaction of the Government in this regard;
- (e) whether the Government has any proposal to conduct any special recruitment drive for CPF to reduce such imbalances; and
- (f) if so, the details thereof and time by which such drive is likely to be conducted?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI GURUDAS KAMAT)

(a) to (d) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India and therefore, the State Governments are primarily responsible for countering internal disturbances, terrorists and naxalite activities. However, the Central Para-Military Forces (CPFs) are made available to the State Governments to assist them in discharging this responsibility.

The deployment of these Forces in various states embattling internal security threats including terrorism and naxalism depends upon the specific requirements/ needs of the States, sensitivity of the situation, overall security scenario and the availability of CPFs etc. Keeping in view such factors, CPFs have been deployed in various States. The level of deployment of CPFs in any State is dynamic and keep undergoing changes depending upon the developing security situation at a particular time. The level of deployment of CPMFs is not disclosed in public interest.

(e) & (f): Recruitment of personnel to the Central Para-Military Forces is a continuous process and is carried out with the help of Union Public Service Commission, Staff Selection Commission and Force Recruitment Boards in various parts of the country/States to cater to the wastage and new expansion of the forces in order to meet the security requirements of the country.